

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-87/1998/ 230 /A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Tridib Kumar Bhattacharjee,
District and Sessions Judge,
Goalpara.

Dated Guwahati, the 12 January, 2021.

Sub:- **Station leave permission.**

Ref:- Your letter No. DJG /84 Dated at Goalpara the 6th January, 2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for station leave permission w.e.f. the morning of 13.01.2021 till the evening of 17.01.2021, has been granted. The senior most Judicial officer available at the station shall remain in-charge of the Court and office of the District & Sessions Judge, Goalpara in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-87/1998/ 231 /A, dated 12.1.2021

Copy to:

1. The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)

Ruler